

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2014

Dated : 8th August 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sasan Power Ltd.
Versus

.... Appellant(s)

Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Vishrov Mukherjee
Ms.

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Sahegal for R.14
Mr. Saurabh Mishra for R.1
Mr. Rahul Dhawan
Mr. Dipendra Chauhan R.11
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.13
Mr. Pradeep Misra
Mr. Suraj Singh for R.2 to 5
Mr. Anand K. Shrivastava
Mr. Parinay Deep

ORDER

It is submitted by the learned counsel for the Respondent No.10 that he will be filing his reply by 11.08.2014 after serving copy on the other side.

Post the matter for hearing on **21.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson